

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:1595
ANSWERED ON:02.08.2000
BORDER AREA DEVELOPMENT PROGRAMME
VSM (RETD.) COL. CHOUDHARY

Will the Minister of PLANNING be pleased to state:

- (a) the quantum of fund allocated to the States under Border Area Development Programme during each of the last three years, State-wise;
- (b) whether the fund allocated under BADP has been fully utilized by the States; and
- (c) if not, the reasons therefor along with the unspent amount lying with the State Governments?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI ARUN SHOURIE)

(a) Under the Border Area Development Programme (BADP), Special Central Assistance (SCA) is allocated to the border blocks of sixteen states which have an international land border. State-wise details of SCA allocated are in Table-I.

(b)&(c) BADP is a continuing programme and hence schemes do spill over into subsequent years. The unspent balance with the State Governments is primarily due to the fact that the programme has been extended to some of the States relatively recently. The programme was extended to the blocks bordering Myanmar in 1997-98, blocks bordering China in 1998-99 and to the blocks bordering Nepal and Bhutan in 1999-2000 and it requires a certain gestation period for the schemes to be decided by the State Level Screening Committees and implemented effectively. As a number of gap filling and critical schemes are taken up by most of the State Governments, there is also a time lag between implementation and availability of data on actual utilisation.

TABLE - I

Allocations made to States under Border Area Development Programme

	Rs. Crore		
States	1997-98	1998-99	1999-2000
1. Assam	4.12	4.27	7.20
2. Gujarat	8.58	8.88	9.87
3. J & K	20.68	31.38	33.52
4. Meghalaya	3.95	4.11	4.52
5. Mizoram	6.73	6.82	8.00
6. Punjab	8.54	8.82	9.70
7. Rajasthan	85.63	56.52	37.17
8. Tripura	10.96	11.34	12.47
9. West Bengal	30.81	31.86	38.05
10. Arunachal Pradesh	4.00	11.00	13.00

11.Manipur 4.00 4.00 4.00
12.Nagaland 4.00 4.00 4.00
13.Himachal
Pradesh 0.00 4.00 4.00
14.Sikkim 0.00 4.00 5.50
15.Uttar
Pradesh 0.00 4.00 12.00
16.Bihar 0.00 0.00 7.00
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Note: BADP was extended to the border blocks of States bordering Myanmar in 1997-98, to blocks bordering China in 1998-99 and to blocks bordering Nepal and Bhutan in 1999-2000.